

19th January 1927

THE
LEGISLATIVE ASSEMBLY DEBATES
(Official Report)

Volume I

(19th January to 21st February, 1927)

FIRST SESSION
OF THE
THIRD LEGISLATIVE ASSEMBLY, 1927



DELHI
GOVERNMENT OF INDIA PRESS

1927

Legislative Assembly,

The President :

THE HONOURABLE MR. V. J. PATEL.

Deputy President :

MAULVI MUHAMMAD YAKUB, M.L.A.

Panel of Chairmen :

MR. M. A. JINNAH, M.L.A.

THE REV. DR. E. M. MACPHAIL, M.L.A.

MR. M. K. JAYAKAR, M.L.A.

MR. K. C. NEOGY, M.L.A.

Secretary :

MR. L. GRAHAM, C.I.E., M.L.A.

Assistants of the Secretary :

MR. W. T. M. WRIGHT, C.I.E., I.C.S.

MR. S. C. GUPTA, BAR.-AT-LAW.

MR. G. H. SPENCE, I.C.S.

Marshal :

CAPTAIN SURAJ SINGH, BAHADUR, I.O.M.

Committee on Public Petitions :

MAULVI MUHAMMAD YAKUB, M.L.A., *Chairman.*

MR. K. C. NEOGY, M.L.A.

MR. JAMNADAS M. MEHTA, M.L.A. :

LIEUT.-COLONEL F. A. J. GIDNEY, M.L.A.

MR. C. DURAISWAMY AYYANGAR, M.L.A.

CONTENTS.

VOLUME I—19th January to 21st February, 1927.

PAGES.

Wednesday, 19th January, 1927—

Message from H. E. the Viceroy	1
Members Sworn	1-5
Motion for the Election of the Standing Finance Committee	6
Motion for the Election of the Standing Finance Committee for Railways	6
Motion for the Election of the Public Accounts Committee	7

Thursday, 20th January, 1927—

Member Sworn	9
Statement of Business	9-10
Election of Mr. President	10-14

Friday, 21st January, 1927—

Members Sworn	15
Assent of the Governor General to Bills	15
Motion for Adjournment—Attendance of Mr. S. C. Mitra at meetings of the Legislative Assembly	16
Election of the Standing Finance Committee	16-17
Election of the Standing Finance Committee for Railways	17-18
Members Sworn	18
Motion for Adjournment—Attendance of Mr. S. C. Mitra at meetings of the Legislative Assembly—Adopted	18-40
Seating arrangements for Members	41

Monday, 24th January, 1927—

Address of H. E. the Viceroy to Members of the Legislative Assembly	43-49
---	-------

Tuesday, 25th January, 1927—

Members Sworn	51
Motion for Adjournment—Despatch of Indian Troops to China—Disallowed by His Excellency the Governor-General	51-55
Election of the Standing Finance Committee for Railways	55
Statement laid on the Table	55
Election of the Public Accounts Committee	56
The Negotiable Instruments (Amendment) Bill—Introduced	56
The Indian Securities (Amendment) Bill—Introduced	56
The Code of Civil Procedure (Amendment) Bill—(Amendment of Section 115)—Introduced	56-57

THE
LEGISLATIVE ASSEMBLY

(OFFICIAL REPORT OF THE FIRST SESSION OF THE THIRD
LEGISLATIVE ASSEMBLY)

VOLUME I—1927.

LEGISLATIVE ASSEMBLY.

Wednesday, 19th January, 1927.

The Assembly met in the Assembly Chamber of the Council House in New Delhi at Eleven of the Clock, being the first day of the meeting of the Third Assembly, pursuant to S. 63D (2) of the Government of India Act.

MESSAGE FROM H. E. THE VICEROY.

Secretary of the Assembly: A Message has been received from His Excellency the Viceroy:

(The Assembly received the Message standing.)

"In pursuance of the provisions of sub-rule (2) of Rule 3 of the Indian Legislative Rules, I, Edward Frederick Lindley, Baron Irwin, hereby appoint Mr. M. Ruthnaswamy to be Chairman of the Legislative Assembly.

(Signed) IRWIN,
Viceroy and Governor General."

Mr. M. Ruthnaswamy (Nominated: Indian Christians) took the Oath and occupied the Chair.

Mr. Chairman: In order that this, the first meeting of the Third Legislative Assembly, may be fully constituted, Members will now take the Oath or make the affirmation of allegiance to the Crown in the manner prescribed.

MEMBERS SWORN:

The Honourable Sir Alexander Phillips Muddiman, K.C.S.I., Kt.,
C.I.E. (Home Member);

The Honourable Sir Charles Alexander Innes, K.C.S.I., C.I.E., (Member for Commerce and Railways);

The Honourable Sir Basil Phillot Blackett, K.C.B., K.C.S.I.,
(Finance Member);

- The Honourable Sir Bhupendra Nath Mitra, K.C.I.E., C.B.E.
(Member for Industries and Labour);
- The Honourable Mr. Joseph William Bhore, C.I.E., C.B.E. (Member
for Education, Health and Lands);
- Mr. S. Srinivasa Iyengar, M.L.A. (Madras City: Non-Muhammadian
Urban);
- Mr. Varahagiri Venkata Jogia, M.L.A. (Ganjam *cum* Vizagapatam:
Non-Muhammadian Rural);
- Mr. T. Prakasam, M.L.A. (East Godavari and West Godavari *cum*
Kistna: Non-Muhammadian Rural);
- Mr. Battena Perumalla Nayudu, M.L.A. (Guntur *cum* Nellore; Non-
Muhammadian Rural);
- Mr. R. K. Shanmukham Chetty, M.L.A. (Salem and Coimbatore *cum*
North Arcot: Non-Muhammadian Rural);
- Mr. A. Rangaswami Iyengar, M.L.A. (Tanjore *cum* Trichinopoly:
Non-Muhammadian Rural);
- Mr. Mudumbi Srinivasachariar Sesha Ayyangar, M.L.A. (Madura
and Ramnad *cum* Tinnevely: Non-Muhammadian Rural);
- Mr. G. Sarvotham Rao, M.L.A. (West Coast and Nilgiris: Non-
Muhammadian Rural);
- Mr. Abdul Latif Saheb Farookhi, M.L.A. (North Madras: Muham-
madian);
- Maulvi Sayyid Murtuza Saheb Bahadur, M.L.A. (South Madras:
Muhammadian);
- Khan Bahadur Haji Abdullah Haji Kasim, M.L.A. (West Coast and
Nilgiris: Muhammadian);
- The Reverend Dr. Earle Monteith Macphail, C.I.E., C.B.E., M.L.A.
(Madras: European);
- Mr. Kodiyalam Vasudeva Rangaswamy Ayyangar, M.L.A. (Madras:
Landholders);
- Mr. Vidya Sagar Pandya, M.L.A. (Madras: Indian Commerce);
- Mr. M. B. Jayakar, M.L.A. (Bombay City: Non-Muhammadian
Urban);
- Mr. Jamnadas Madhavji Mehta, M.L.A. (Bombay City: Non-Muham-
madian Urban);
- Mr. Vithalbhai Javerbhai Patel, M.L.A. (Bombay Northern Division:
Non-Muhammadian Rural);
- Mr. Fazal Ibrahim Rahimtulla, M.L.A. (Bombay Central Division:
Muhammadian Rural);
- Mr. Narsinh Chintaman Kelkar, M.L.A. (Bombay Central Division:
Non-Muhammadian Rural);
- Mr. Sarabhai Nemchand Haji, M.L.A. (Bombay Central Division:
Non-Muhammadian Rural);
- Mr. Dattatraya Venkatesh Belvi, M.L.A. (Bombay Southern Division:
Non-Muhammadian Rural);
- Mr. Mahomed Ali Jinnah, M.L.A. (Bombay City: Muhammadian
Urban);

- Seth Haji Abdoola Haroon, M.L.A. (Sind: Muhammadan Rural);
- Mr. Edward Francis Sykes, M.L.A. (Bombay: European);
- Sir Purshotamdas Thakurdas, Kt., C.I.E., M.B.E., M.L.A. (Indian Merchants' Chamber: Indian Commerce);
- Mr. Wadero Mahomed Panah Ghulam Kadirkhan Dakhan, M.L.A. (Sind: Muhammadan Rural);
- Mr. Wadero Wahidbaksh Illahibaksh Bhuto, M.L.A. (Sind Jagirdars and Zamindars: Landholders);
- Sir Victor Sassoon, Bart., M.L.A. (Bombay Millowners' Association: Indian Commerce);
- Mr. Nirmal Chunder Chunder, M.L.A. (Calcutta: Non-Muhammadan Urban);
- Mr. Tulsi Chandra Goswami, M.L.A. (Calcutta Suburbs: Non-Muhammadan Urban);
- Mr. Amar Nath Dutt, M.L.A. (Burdwan Division: Non-Muhammadan Rural);
- Mr. Kshitish Chandra Neogy, M.L.A. (Dacca Division: Non-Muhammadan Rural);
- Haji Chaudhuri Mohammad Ismail Khan, M.L.A. (Dacca Division: Muhammadan Rural);
- Mr. Anwar-ul-Azim, M.L.A. (Chittagong Division: Muhammadan Rural);
- Mr. Bhabendra Chandra Roy, M.L.A. (Presidency Division: Non-Muhammadan Rural);
- Mr. Kabeer-ud-Din Ahmed, M.L.A. (Rajshahi Division: Muhammadan Rural);
- Mr. W. Arthur Moore, M.L.A. (Bengal: European);
- Colonel J. D. Crawford, D.S.O., M.C., M.L.A. (Bengal: European);
- Mr. Dharendra Kanta Lahiri Chaudhury, M.L.A. (Bengal: Landholders);
- Pandit Motilal Nehru, M.L.A. (Cities of the United Provinces: Non-Muhammadan Urban);
- Mr. Mukhtar Singh, M.L.A. (Meerut Division: Non-Muhammadan Rural);
- Pandit Hriday Nath Kunzru, M.L.A. (Agra Division: Non-Muhammadan Rural);
- Pandit Madan Mohan Malaviya, M.L.A. (Allahabad and Jhansi Divisions: Non-Muhammadan Rural);
- Mr. Ghanshyam Das Birla, M.L.A. (Benares and Gorakhpur Divisions: Non-Muhammadan Rural);
- Kumar Rananjaya Singh, M.L.A. (Fyzabad Division: Non-Muhammadan Rural);
- Mr. Tasadduq Ahmad Khan Shervani, M.L.A. (Cities of the United Provinces: Muhammadan Urban);
- Mr. Ismail Khan, M.L.A. (Meerut Division: Muhammadan Rural);
- Maulvi Muhammad Yakub, M.L.A. (Rohilkund and Kumaon Divisions: Muhammadan Rural);

- Mr. Rafi Ahmad Kidwai, M.L.A. (Lucknow and Fyzabad Divisions: Muhammadan Rural);
- Mr. Tracey Gavin-Jones, M.L.A. (United Provinces: European);
- Pandit Thakar Das, M.L.A. (Ambala Division: Non-Muhammadan);
- Lala Lajpat Rai, M.L.A. (Jullundur Division: Non-Muhammadan);
- Mr. C. S. Ranga Iyer, M.L.A. (Rohilkund and Kumaon Divisions: Non-Muhammadan Rural);
- Mr. Abdul Haye, M.L.A. (East Punjab: Muhammadan);
- Mr. M. K. Acharya, M.L.A. (South Arcot *cum* Chingleput: Non-Muhammadan Rural);
- Mian Mohammad Shah Nawaz, M.L.A. (West Central Punjab: Muhammadan);
- Raja Ghazanfar Ali Khan, M.L.A. (North Punjab: Muhammadan);
- Sayyed Hussain Shah, M.L.A. (North-West Punjab: Muhammadan);
- Khan Bahadur Makhdum Syed Rajan Bakhsh Shah, M.L.A. (South-West Punjab: Muhammadan);
- Sardar Kartar Singh, M.L.A. (East Punjab: Sikh);
- Sardar Gulab Singh, M.L.A. (West Punjab: Sikh);
- Lieutenant Sardar Muhammad Nawaz Khan, M.L.A. (Punjab: Landholders);
- Mr. Narayan Prasad Singh, M.L.A. (Darbhanga *cum* Saran: Non-Muhammadan);
- Mr. Gaya Prasad Singh, M.L.A. (Muzaffarpur *cum* Champaran: Non-Muhammadan);
- Pandit Nilakantha Das, M.L.A. (Orissa Division: Non-Muhammadan);
- Mr. Bhubanananda Das, M.L.A. (Orissa Division: Non-Muhammadan);
- Mr. Ambika Prasad Sinha, M.L.A. (Patna *cum* Shahabad: Non-Muhammadan);
- Mr. Ram Narayan Singh, M.L.A. (Chota Nagpur Division: Non-Muhammadan);
- Kumar Ganganand Sinha, M.L.A. (Bhagalpur, Purnea and the Santhal Parganas: Non-Muhammadan);
- Mr. Siddheswar Sinha, M.L.A. (Gaya *cum* Monghyr: Non-Muhammadan);
- Maulvi Badi-uz-Zaman, M.L.A. (Bhagalpur Division: Muhammadan);
- Maulvi Muhammad Shafee, M.L.A. (Tirhut Division: Muhammadan);
- Mr. Dwarka Prasad Misra, M.L.A. (Central Provinces Hindi Divisions: Non-Muhammadan);
- Maulvi Syed Abul Hasan Natiqee, M.L.A. (Central Provinces: Muhammadan);
- Seth Jamnadas, M.L.A. (Central Provinces: Landholders);
- Mr. Srishchandra Dutta, M.L.A. (Surma Valley *cum* Shillong: Non-Muhammadan);
- Maulvi Abdul Matin Chaudhury, M.L.A. (Assam: Muhammadan);
- Mr. William Stenhouse Lamb, M.L.A. (Burma: European);
- Lala Rang Behari Lal, M.L.A. (Delhi: General);

- Rai Saheb M. Harbilas Sarda, M.L.A. (Ajmer-Merwara: General);
 Mr. Keshav Chandra Roy, C.I.E., M.L.A. (Bengal: Nominated Non-Official);
 Prince Afsar-ul-Mulk Mirza Muhammad Akram Hussain Bahadur, M.L.A. (Bengal: Nominated Non-Official);
 Raja Muhammad E'jaz Rasul Khan, C.S.I., M.L.A. (United Provinces: Nominated Non-Official);
 Sardar Bahadur Sardar Jowahir Singh, C.I.E., M.L.A. (Punjab: Nominated Non-Official);
 Khan Bahadur Nawabzada Saiyid Ashrafuddin Ahmad, C.I.E., M.L.A. (Bihar and Orissa: Nominated Non-Official);
 Sir Walter Stuart James Willson, Kt., M.L.A. (Associated Chambers of Commerce: Nominated Non-Official);
 Rao Bahadur Mylai Chinnathambi Rajah, M.L.A. (Nominated: Depressed Classes);
 Mr. Lancelot Graham, C.I.E., M.L.A. (Secretary, Legislative Department);
 Mr. Gerard Mackworth Young, M.L.A. (Army Secretary);
 Mr. Evelyn Berkeley Howell, C.S.I., C.I.E., M.L.A. (Foreign Secretary);
 Sir Ganen Roy, Kt., M.L.A. (Director-General of Posts and Telegraphs);
 Mr. Alfred Alan Lethbridge Parsons, C.I.E., M.L.A. (Financial Commissioner, Railways);
 Mr. James Macdonald Dunnett, C.I.E., M.L.A. (Home Department: Nominated Official);
 Mr. Andrew Gourlay Clow, M.L.A. (Industries Department: Nominated Official);
 Mr. John Coatman, M.L.A. (Director of Public Information);
 Mr. Valangiman Krishnaswami Ayyangar Aravamudha Ayyangar, M.L.A. (Finance Department: Nominated Official);
 Mr. Frederick Buisson Evans, C.S.I., M.L.A. (Madras: Nominated Official);
 Mr. Richard Littlehailes, M.L.A. (Madras: Nominated Official);
 Mr. Frederick William Allison, M.L.A. (Bombay: Nominated Official);
 Mr. Percy Barnes Haigh, M.L.A. (Bombay: Nominated Official);
 Mr. John Thomas Donovan, M.L.A. (Bengal: Nominated Official);
 Khan Bahadur Nasir-ud-din Ahmad, M.L.A. (Bengal: Nominated Official);
 Mr. Michael Keane, C.I.E., M.L.A. (United Provinces: Nominated Official);
 Khan Bahadur Mian Abdul Aziz, M.L.A. (Punjab: Nominated Official);
 Rai Bahadur Shyam Narayan Singh, O.B.E., M.L.A. (Bihar and Orissa: Nominated Official);
 Mr. Henry Challen Greenfield, M.L.A. (Central Provinces: Nominated Official);
 Mr. James Hezlett, M.L.A. (Assam: Nominated Official); and
 Mr. Harry Tonkinson, C.I.E., C.B.E., M.L.A. (Burma: Nominated Official).

MOTION FOR THE ELECTION OF THE STANDING FINANCE COMMITTEE.

The Honourable Sir Basil Blackett (Finance Member): Sir, I beg to move:

“That this Assembly do proceed to the election, in such method as may be approved by the Chairman, of a Standing Finance Committee of the Assembly not exceeding fourteen in number to which shall be added a Member of the Assembly to be nominated by the Governor General. The Member so nominated shall be the Chairman of the Committee”.

The reason for the urgency of this motion is that we are in great need of the services of the Standing Finance Committee. Normally it meets before the Session and has completed most of the work before the Delhi Session begins. This year we cannot begin the work until the Committee is in existence. As soon as the Committee is appointed we hope to have plenty of work for it; in fact we shall want meetings practically every day next week and probably the week after, if they can be arranged in accordance with the other duties of the Assembly. I should like to announce that the intention is that the first meeting should be held on Monday, the 24th, at 3 P.M. in a Committee Room of this House. Sir, I beg to move.

The motion was adopted.

MOTION FOR THE ELECTION OF THE STANDING FINANCE COMMITTEE FOR RAILWAYS.

The Honourable Sir Charles Innes (Member for Commerce and Railways): Sir, I beg to move:

“That this Assembly do proceed to elect, in such manner as may be approved by the Chairman, eleven Members from the Assembly who shall be required to serve on the Standing Finance Committee for Railways, as provided for in clause 6 of the Resolution adopted by the Legislative Assembly on the 20th September, 1924, on the subject of the separation of Railway Finance”.

My reasons, Sir, are the same as those just given by Sir Basil Blackett.

The motion was adopted.

Mr. Chairman: I may inform the Assembly that for the purpose of the election of these two Committees, namely, the Standing Finance Committee and the Standing Finance Committee for Railways, the Assembly Office will be open to receive nominations up to 12 Noon on Thursday, the 20th January, and the election will take place in this Chamber in accordance with the principle of proportional representation by means of the single transferable vote on Friday, the 21st January.

MOTION FOR THE ELECTION OF THE PUBLIC ACCOUNTS COMMITTEE.

The Honourable Sir Basil Blackett (Finance Member): Sir, I beg to move:

“That this Assembly do proceed to elect eight Members to be members of the Committee on Public Accounts”.

The motion was adopted.

Mr. Chairman: I may inform the House that arising out of the motion which has just been carried, the Assembly Office will be open to receive nominations up to 12 Noon on Saturday, the 22nd January, and the election will be held in accordance with the principle of proportional representation by means of the single transferable vote on Tuesday, the 25th January.

The Assembly then adjourned till Eleven of the Clock on Thursday, the 20th January, 1927.
